

**DECLARATION OF ASSETS OF HON'BLE JUSTICE JAGMOHAN
BANSAL, HIS SPOUSE AND DEPENDENT(S) AS ON 15.05.2023**

1.	<i>Immovable properties held individually or jointly</i>	
1.1	Self	<ul style="list-style-type: none"> (i) 50% share in House No. 2307 (250 Sq. Yards), Sector 38-C, Chandigarh (ii) Plot No. 210 and 211 (500 Sq. Yards each), Eco City-2, SAS Nagar Mohali (iii) Plot No. 2595 (200 Sq. Yards), Eco City-2, SAS Nagar Mohali (iv) 50% Share in Apartment (Upper GF), 4A, Jangpura, Mathura Road, New Delhi (v) 125 Sq Yards plot in village Kansal, SAS Nagar Mohali (vi) Contributed Rs. 22 Lakhs to Group Housing Society of Advocates, for allotment of a flat at Mulanpur. As on date, no flat has been allotted.
1.2	Joint (with spouse)	50% share in House No. 2159 (269 Sq. Yards), Sector-38 C, Chandigarh
1.3	Dependent (son)	<ul style="list-style-type: none"> (i) Plot No. 2580 (205 Sq. Yards), Eco City-2, SAS Nagar Mohali (ii) House No. 722/1, Sector-41-A, Chandigarh. Purchased in August' 2022
2.	<i>Movable properties held individually or jointly</i>	
2.1	Self	<ul style="list-style-type: none"> (i) Skoda Octavia (2017 Model) (ii) 100 gms gold (iii) Bank Balance <ul style="list-style-type: none"> (a) FDR 44 lakhs (b) 79,200/- (HDFC Bank) (c) 5,51,515/- (SBI Bank) (iv) Two Macbooks
2.2	Spouse	<ul style="list-style-type: none"> (i) 450 gms Gold (ii) Shares of different public Limited Companies worth Rs. 23 Lakhs (present value) (iii) NHA bonds of Rs. 18 Lakhs (iv) Bank Balance Rs. 2 lakhs
2.3	Dependent (son)	<ul style="list-style-type: none"> (i) 50 gms gold (ii) Shares worth Rs. 1 Lakh

Remarks

- (1) All properties, except gold articles which were gifted parents/in-laws, were purchased **during April' 2000-August' 2022** and out of income from profession.
- (2) 2-3 Lakhs are likely to be received from Barnala Builders with respect to an old investment.
- (3) Share in a shop in Mall of Barnala Builders at Zirakpur stands sold to joint owner Mr. Ashok Madan. Cost of purchase and sale was Rs. 10 Lakhs. Sale consideration of Rs. 10 Lakhs stands deposited in SBI Account.
- (4) One Innova car was sold in October' 2022 for Rs. 7 Lakhs. Sale consideration stands deposited in SBI Account.
- (5) The family is having different Insurance Policies which at the time of redemption would fetch Rs.15-20 lakhs.

Sd/-

(JUSTICE JAGMOHAN BANSAL)

Dated: 15.05.2023
Place: Chandigarh